CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 66/2001 OA 637/1996

New Delhi, this the 2nd day of March, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri Govindan S. Tampi, Member (A)

Shri H.Ahirwar Sr. Statistical Inspector, Room No. 555-A, Rail Bhawan, Railway Board (Min. of Railways), New Delhi.

... Petitioner

(By advocate: Ms. Meenu Mainee)

VERSUS

- Shri D.P.Tripathi Secretary Ministry of Railway, Railway Board Rail Bhawan, New Delhi.
- 2. Shri Rajinder Nath General Manager Central Railway Bombay V.T.
- 3. Shri T.N.Perti Chief Personnel Officer Central Railway, Bombay V.T.

... Respondents

(None present)

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ORDER (ORAL)

Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Ms. Meenu Mainee, learned counsel for the petitioner submits that the hase been given to understand that the respondents are considering implementation of the Tribunal's order dated 22-8-2000 in OA 637/96. In the circumstances learned counsel seeks # permission to withdraw CP 66/2001.

2. In the above circumstances, CP 66/2001 is

dishissed as withdrawn.

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(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

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